

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**STATE JUDICIAL SERVICE - Senior Civil Judges - Transfers and Postings -
ORDERS - ISSUED.**

ROC.NO.970/2017-B.SPL.

NOTIFICATION NO.312-B.SPL.

DATED:06.02.2017.

The High Court is pleased to order the following Transfer and Posting:-

Ms. S.Sree Lakshmi, Senior Civil Judge, Chirala, Prakasam District is transferred and posted as Senior Civil Judge, Piler, Chittoor District (post kept vacant).

- i) Ms. S.Sree Lakshmi, will handover charge of her post to the Prl. Senior Civil Judge, Ongole, and proceed to her new station and shall take charge of her post from Prl. Senior Civil Judge, Chittoor.
- ii) The Prl. Senior Civil Judge, Ongole, will be in full additional charge of the post of Senior Civil Judge, Chirala, until further orders.

NOTE: The Order placed in the High Court's Website <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL

To

1. The Officers concerned.
2. The Prl. Secretary to the Hon'ble the Acting Chief Justice and Personal Secretaries to the Hon'ble Judges (for placing before their Lordships kind perusal)
3. The Registrars, High Court of Judicature at Hyderabad.
4. The Registrar, Information Technology-cum-Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to instruct the concerned to upload the High Court's Notification in the High Court's Official Website)
5. The Accountant General, Andhra Pradesh, Hyderabad
6. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Telangana Hyderabad.

7. The Secretary, Law (L.A.& J-Courts.C) Department, Government of Andhra Pradesh at Amaravathi.
8. The Director of Treasuries and Accounts, Hyderabad
9. The Director, Andhra Pradesh Judicial Academy, Secunderabad
10. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
11. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
12. The Secretary, Andhra Pradesh High Court Legal Services Committee, High Court's Buildings, Hyderabad.
13. The Prl. District and Sessions Judge, Prakasam at Ongole and Chittoor.
14. The I Addl. District and Sessions Judge, Prakasam at Ongole and Chittoor.
15. The Prl. Senior Civil Judge, Ongole, Prakasam District
16. The Senior Civil Judge, Chirala, Prakasam District.
17. The Prl. Senior Civil Judge, Chittoor.
18. The Senior Civil Judge, Piler, Chittoor District.
19. The District Treasury Officers, Chittoor and Ongole, Prakasam District.
20. The Sub Treasury Officer, Piler, Chittoor District.

21. **THE SECTION OFFICERS:-**
(a) B.Section; (b) Computer Section; (c) D-I Budget; (d) D-II (Buildings); (e) E.Section; (f) Enquiry Cell; (g) O.P.Cell; (h) Special Officers Section; (i) Vigilance Cell; (j) Work Review Cell, High Court of Judicature at Hyderabad.